

Name of the Corporate Debtor- Precision Engineers & Fabricators Private Limited
Date of commencement of Liquidation- 1st November 2018
List of Stakeholders as on- 20th June 2022

Annexure- 1
List of Secured Financial Creditors

(Amount in INR)

Sl. No.	Name of Creditor	Details of claims received		Details of claim admitted				Amount covered by guarantee	% share in total amount of admitted claims	Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims rejected	Amount of claims under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished (Yes or No)								Details of security interest
1	Union Bank of India	01-Dec-18	18,93,51,765	18,93,51,765	Secured Financial Creditors	18,93,51,765	No	1.Equitable Mortgage of industrial property situated at Falta Industrial Growth Centre, Mouza- Ramnagar, J.L. No – 18, Plot No. 815, PS- Ramnagar, PO- Kalatalahat, within Kalatalahat Gram Panchayat, District South 24 Parganas, PIN- 743504. 2.Hypothecation of Stock, Book Debts and movable assets including Plant & Machinery. 3.Equitable Mortgage of Residential Flat at “Merlin Estates” being Flat No. 2A at Dag No- 196 & 205, R S Khaitan No-11, J L No-14, R S No-178, Touzi No 23,26,33 Premises No- 25/8, diamond harbor road, Kolkata – 700008, PS dist South 24 Parganas. 4.Equitable Mortgage of 164A and 164B, Shyama Prasad Mukherjee Road in the name of M/s. Envision Builders (Partnership Firm) 5.Corporate Guarantee of M/s. Envision Builders. 6.Personal Guarantee of Mr. Ravinder Pal Singh Sahini, Mr. Gurdeep Singh Sahini, Mrs. Jagmohan Kaur Sahini, Mrs. Kuljit Kaur Sahini, Mr. Harmeet Singh Sethi and Mr. Gursaran Singh Sahini.	Yes	15.35%	None	None	-	None	
2	Axis Bank Limited	28-Nov-18	42,21,50,726	42,21,50,726	Secured Financial Creditors	42,21,50,726	No	1.Equitable Mortgage of industrial property situated at Mouza- Kulia, J.L. No – 83, Plot No. 68, PS- Kalyani (New), Chakdah (Old), PO- Gayespur, within Saguna Gram Panchayat, District Nadia, PIN- 741234. 2.Hypothecation of entire current assets, Plant & Machinery, equipment, office furniture and fixture and other movable fixed assets of the company except vehicles, excluding assets specifically funded by L & T finance 3.Equitable Mortgage of Residential Flat at “Merlin Estate” being No. 2B at Dag No- 196 & 205, R S Khaitan No-11, J L No-14, R S No-178, Touzi No 23,26,33 Premises No- 25/8, diamond harbor road, Kolkata -700008, PS Thakurpukur dist South 24 Parganas. 4.Office Premises no. 3D, 3rd floor at 166B, Shyama Prasad Mukherjee Road, Merlin links, Kolkata-700026 (Municipal ward no.88, PS Tollygunge, S.R.O Alipore, district south 24 paraganas 5.Personal Guarantee of Mr. Ravinder Pal Singh Sahini, Mr. Gurdeep Singh Sahini, Mrs. Jagmohan Kaur Sahini and Mrs. Kuljit Kaur Sahini.	Yes	34.23%	None	None	-	None	
3	L&T Finance Limited	01-Dec-18	51,12,67,134	47,59,57,294	Secured Financial Creditors	47,59,57,294	Yes	1.Second Charge of industrial property situated at Falta Industrial growth Centre, Mouza- Ramnagar, J.L. No – 18, Plot No. 815 & 826, PS- Ramnagar, PO- Kalatalahat, within Kalatalahat Gram Panchayat, District South 24 Parganas, PIN- 743504. 2.Plant and Machinery of the company specifically funded by L & T Finance. 3.Second Charge of Residential Flat at “Merlin Estate” being No. 2A at Dag No- 196 & 205, R S Khaitan No-11, J L No-14, R S No-178, Touzi No 23,26,33 Premises No- 25/8, diamond harbor road Kolkata 700008, PS Thakurpukur dist South 24 Parganas. 4.Second Charge of 164A and 164B, Shyama Prasad Mukherjee Road Kolkata 700026 in the name of M/s. Envision Builders (Partnership Firm) 5.Second Charge on Urbana Apartment No 1404, tower No 1 at 783, Anandapur, Kolkata 700107. 6.Personal Guarantee of Mr. Ravinder Pal Singh Sahini and Mr. Gurdeep Singh Sahini.	Yes	38.59%	None	None	3,53,09,840	None	L&T Finance filed a revised claim.
Grand Total			1,12,27,69,624	1,08,74,59,784		1,08,74,59,784			88.17%			-			

